

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 406

CA/14/ND/2024 IN CP(CAA)72/ND/2023

IN THE MATTER OF:

M/s Jayanta Fanzen Lighting ... Applicant
Industriesprivate Limited And M/s Ashta
Nirman Pvt. Ltd.

Under Section 230-232.

Order delivered on 30.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Renotified to 11.06.2024

Sd/-
(Court Officer)